

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(11)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/549/ (IB)/CB/2017
NAME OF THE PETITIONER(S) : NECTAR
NAME OF THE RESPONDENT(S) : SRIVARI METAL WORKS PVT LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	D. Jaganah	came to Applicant	bs.
2.	B. mades waram	Counsel for Respondent	Chen

ORDER

Counsels for both the parties are present. Counsel for Corporate Debtor submitted that the proposal in relation to the settlement between the parties is ready and prayed for time for filing the same. At request, time is enlarged. Put up on **06.10.2017 at 10.30 A.M.**

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk